

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

MA 2537/95 in  
OA 756/94

23

New Delhi this 31th day of March, 1997.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri R.K. Ahooja, Member (A)

Shri Yamuna Prasad  
A-32, IIIrd Floor,  
C.S.I.R. Scientist Apartments,  
Maharani Bagh,  
Ashram Chowk, New Delhi-110065

... Applicant

(Applicant present in person)

Vs.

1. Director, Insdoc,  
14-Satsang Vihar, New Mahrauli Road,  
New Delhi-67.
2. Director General (CSIR)  
Anusandhan Bhavan,  
Rafi Marg, New Delhi.
3. Union of India,  
Ministry of Science and Technology,  
Technology Bhawan,  
New Mahrauli Road,  
New Delhi-16.

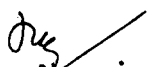
... Respondents

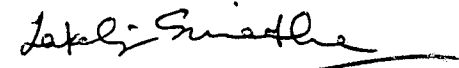
(By Advocate Ms Sheel Sethi)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Applicant seeks permission to withdraw the OA  
and MA 2537/95. Permission is granted. OA and MA are  
accordingly dismissed as withdrawn.

  
(R.K. Ahooja)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Member (J)

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